38

4. Bihar 296 103 483 17 5. Goa 0 5 16 1 6. Gujarat 105 61 1563 192 7. Harryana 191 191 351 39 8. Himachal Pradesh 4 4 140 20 9. Jammu & Kashmir 1 0 11 1 10. Kanataka 170 273 1159 149 11. Kerala 9 17 550 68 12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 0 1 15. Meghalaya 0 0 0 0 16. Mizoram 0 0 0 0 17. Nagaland 2 0 0 0 18. Orissa 169 140 351 34	1	2	3	4	5	6
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6. Gujarat 105 61 1563 192 7. Haryana 191 191 351 39 8. Himachal Pradesh 4 4 140 20 9. Jammu & Kashmir 1 0 11 1 10. Karnataka 170 273 1159 149 11. Kerala 9 17 550 68 12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 0 1 15. Meghalaya 0 0 0 0 16. Mizoram 0 0 0 1 17. Nagaland 2 0 0 0 18. Orissa 169 140 351 34 19. Puljab 117 134 87 <td< td=""><td>4.</td><td>Bihar</td><td>296</td><td>103</td><td>483</td><td>178</td></td<>	4.	Bihar	296	103	483	178
7. Haryana 191 191 351 39 8. Himachal Pradesh 4 4 140 20 9. Jammu & Kashmir 1 0 11 1 10. Karnataka 170 273 1159 149 11. Kerala 9 17 550 68 12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 0 1 15. Meghalaya 0 0 0 0 16. Mizoram 0 0 0 0 16. Mizoram 0 0 0 0 17. Nagaland 2 0 0 0 18. Orissa 169 140 361 34 19. Punjab 117 134 87 11 <td>5.</td> <td>Goa</td> <td>0</td> <td>5</td> <td>16</td> <td>13</td>	5.	Goa	0	5	16	13
8. Himachal Pradesh 4 4 140 20 9. Jammu & Kashmir 1 0 11 1 10. Karnataka 170 273 1159 148 11. Kerala 9 17 550 68 12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 1 1 15. Meghalaya 0 0 0 1 16. Mizoram 0 0 1 1 17. Nagaland 2 0 0 0 18. Orissa 169 140 351 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 <	6.	Gujarat	105	61	1563	1926
9. Jammu & Kashmir 1 0 111 11 10. Karnataka 170 273 1159 149 11. Kerala 9 17 550 68 12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 0 1 15. Meghalaya 0 0 0 0 16. Mizoram 0 0 0 1 17. Nagaland 2 0 0 0 18. Orissa 169 140 351 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1869 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 nion Territories : 26. A&N Island 1 0 3 27. Chandigarh 3 1 144 1 28. D&N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 100 31. Iakshadweep 0 0 0 0 0 32. Pondicherry 4 3 3 3	7.	Haryana	191	191	351	391
10. Karnataka	8.	Himachal Pradesh	4	4	140	200
11. Kerala 9 17 550 68 12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 1 15. Meghalaya 0 0 0 1 16. Mizoram 0 0 0 1 17. Nagaland 2 0 0 0 18. Orissa 169 140 351 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2768 Ninon Territories 26 A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D&N Haveli 0 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 Total 1 10 152 163 12 Total Total 140 152 163 12 Total Total 140 152 163 12	9.	Jammu & Kashmir	1	0	11	1 1
12. Madhya Pradesh 354 446 1815 206 13. Maharashtra 519 502 7105 820 14. Manipur 0 0 0 1 15. Meghalaya 0 0 0 0 0 16. Mizoram 0 0 0 1 17. Nagaland 2 0 0 0 18. Orissa 169 140 361 34 19. Punjab 117 134 87 11 20. Rajashan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 14 12 28. D&N Haveli 0 0 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 0 32. Pondicherry 4 3 3 3	10.	Karnataka	170	273	1159	1499
13. Maharashtra 519 502 7105 820 14. Manipur 0 0 0 1 15. Meghalaya 0 0 0 0 16. Mizoram 0 0 0 1 17. Nagaland 2 0 0 18. Orissa 169 140 351 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 32. Pondicherry 4 3 3 3 Total Total 140 152 163 12 33. Total 140 152 163 12 34. Total 140 152 163 12 35. Total 140 152 163 12 36. Total 140 152 163 12 37. Total 140 152 163 12 38. Total 140 152 163 12 39. Total 140 152 163 12 30. Total 140 152 163 12 31. Total 140 152 163 12 32. Total 140 152 163 12 33. Total 140 152 163 12 34. Total 140 152 163 12 35. Total 140 152 163 12 36. Total 140 152 163 12 37. Total 140 152 163 12 38. Total 140 152 163 12 39. Total 140 152 163 12 30. Total 140 15	11.	Kerala	9	17	550	681
14. Manipur 0 0 1 15. Meghalaya 0 0 0 16. Mizoram 0 0 1 17. Nagaland 2 0 0 18. Orissa 169 140 351 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2768 nion Territories : 26. A&N Island 1 0 3 3 27. Chandigarh 3 1 14 1 28.	12.	Madhya Pradesh	354	446	1815	2060
15. Meghalaya 0 0 0 16. Mizoram 0 0 1 17. Nagaland 2 0 0 18. Orissa 169 140 361 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2768 nion Territories: 26 A&N Island 1 0 3 26. A&N Haveli 0 0 7 28. D&N Haveli 0 0 0 29. Daman & Diu 0 0 <td< td=""><td>13.</td><td>Maharashtra</td><td>519</td><td>502</td><td>7105</td><td>8208</td></td<>	13.	Maharashtra	519	502	7105	8208
16. Mizoram 0 0 1 17. Nagaland 2 0 0 18. Orissa 169 140 361 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 nion Territories: 26. A&N Island 1 0 3 27 26. A&N Haveli 0 0 7 29 Daman & Diu 0 0 0 0 28. D&N Haveli 0 0 0 0 0 0 0 0	14.	Manipur	0	0	1	c
17. Nagaland 2 0 0 18. Orissa 169 140 351 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2768 nion Territories: 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep <td>15.</td> <td>Meghalaya</td> <td>0</td> <td>0</td> <td>0</td> <td>c</td>	15.	Meghalaya	0	0	0	c
18. Orissa 169 140 361 34 19. Punjab 117 134 87 11 20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2768 nion Territories: 26. A&N Island 1 0 3 26. A&N Island 1 0 3 2768 26. A&N Haveli 0 0 7 29 28. D&N Haveli 0 0 0 0 29. Daman & Diu 0 0 0 0 30. Delhi 132 148 136 10	16.	Mizoram	0	0	1	1
19	17.	Nagaland	2	0	0	C
20. Rajasthan 298 262 2277 267 21. Sikkim 0 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 Inion Territories : 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	18.	Orissa	169	140	351	346
21. Sikkim 0 0 0 22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2768 nion Territories : 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 32. Pondicherry 4 3 3 3 Total 140 152 163 12	19.	Punjab	. 117	134	87	119
22. Tamil Nadu 83 75 247 29 23. Tripura 6 4 45 5 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 nion Territories : 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	20.	Rajasthan	298	262	2277	2673
23. Tripura 6 4 45 55 24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 nion Territories: 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 14 11 28. D&N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 0 32. Pondicherry 4 3 3 3 Total 140 152 163 12	21.	Sikkim	0	0	0	C
24. Uttar Pradesh 1977 1889 3943 322 25. West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 nion Territories : 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 32. Pondicherry 4 3 3 3 Total 140 152 163 12	22.	Tamil Nadu	83	75	247	294
West Bangal 85 95 3037 331 Total (States) 4797 4659 25783 2766 Inion Territories :	23.	Tripura	6	4	45	57
Total (States) 4797 4659 25783 2766 nion Territories: 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 14 28. D&N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. Iakshadweep 0 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	24.	Uttar Pradesh	1977	1889	3943	3227
nion Territories : 26. A&N Island 1 0 3 27. Chandigarh 3 1 14 14 28. D&N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 32. Pondicherry 4 3 3 3 Total 140 152 163 12	25.	West Bangal	85	95	3037	3319
26. A&N Island 1 0 3 27. Chandigarh 3 1 14 14 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 32. Pondicherry 4 3 3 3 Total 140 152 163 12		Total (States)	4797	4659	257 8 3	27669
27. Chandigarh 3 1 14 1 28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	Inion 1	Territories :		-		
28. D & N Haveli 0 0 7 29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	26.	A&N Island	· 1	0	3	2
29. Daman & Diu 0 0 0 30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	27.	Chandigarh	3	1	14	17
30. Delhi 132 148 136 10 31. lakshadweep 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	28.	D & N Haveli	0	0	7	4
31. lakshadweep 0 0 0 32. Pondicherry 4 3 3 Total 140 152 163 12	29.	Daman & Diu	0	0	0	(
Pondicherry 4 3 3 Total 140 152 163 12	30.	Delhi	132	148	136	10
Total 140 152 163 12	31.	lakshadweep	0	0	0	(
	32.	Pondicherry	4	3	3	•
Total (All India) 4935 4811 25946 2779		Total	140	152	163	125
		Total (All India)	4935	4811	25946	27 7 9

^{*1995 -} Figures are provisional

Ticket Windows at Thane

2084. SHRI PRAKASH VISHWANATH PARANJPE. Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a proposal or providing additional tickets windows on the east side of the Thane Railway Station:
 - (b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The work relating to remodelling to Thane Station has been sanctioned in the Works programme for 1995-96 under which a provision has been made for providing additional booking window on the east side of the station.

(c) Does not arise.

Electrification of Railway Line

2085. SHRI YELLAIAH NANDI : Will the Minister of RAILWAYS be pleased to state :

- (a) the length of rail line that has been electrified so far in Andhra Pradesh:
- (b) the length of rail line that remains to be electrified with details thereof, location-wise; and
- (c) the time by which the pending electrification job of rail line is likely to be completed, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Out of 3952 Route kilometre of Broad Gauge track in Andhra Pradesh. 1570 Route Kilometre (RKM) have been electrified upto 31.3.1996.

- (b) and (c). As, regards the balance broad gauge track, the position is as under :
 - The electrification of the section Bhimadolu-Rajahmundry (72 RKM) and Samalkot-Anakapaile (107 RKM) forming par of the Vijayawada-Visakhapatnam section (sanctioned for electrification) is planned to be completed by 31.3.1997, the balance portions in the section having been electrified prior to 31.3.1996.

Refugees from Bangladesh

2086. SHRI DADA BABURAO PARANJPE: Will the Minister of HOME AFFAIRS be pleased to state.

- (a) whether the Government ae considering the question of granting citizenship to the Chakmas as well as Hajong refugees who came from Bangladesh before March 1971:
- (b) if so, the number of these refugees who came India: and
 - (c) the final decision likely to be taken on the issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAQBOOL DAR): (a) to (c). The Supreme Court of India vide its judgement dated 9.1.1996, in a public interest petition, has directed, inter alia, that the applications made for registration as citizens of India by Chakmas under section 5 of the Citizenship Act shall be entered in the register maintained for the purpose and shall be forwarded by the Collector or the DC, with or without enquiry, as the case may be, to the Central Government for its consideration in accordance with law. No such application/recommendation has been received by the Central Government so far. The State Government has filed a petition in the Supreme Court Seeking a review of its judgement dated 9.1.1996.

Following large scale communal violence in the erstwhile East Pakistan (now Bangladesh). Chakma/ Hajong refugees numbering 14.888 were settled in Arunachal Pradesh between 1964 and 1969.

Chief Ministers' Conference on IPC

2087. SHRI R.L.P. VERMA SHRI RAM SAGAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Conference of the Chief Ministers held on November 13, 1992 had recommended the amendment to the CRPC. IPC and Evidence Act to explore methods for speedy trials in courts, to explore alternatives to prisons, reduction in overcrowding in jails by streamiling the bail provisions etc:
- (b) if so, the action taken or proposed to be taken on these recommendations; and
- (c) if not, the use of such conferences especially if their recommendation are not implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) Yes Sir

- (b) The code of Criminal Procedure (Amendment) Bill. 1994, was introduced in the Rajya Sabha on 9th May. 1994.
 - (c) Does not arise

[Translation]

BSF Planes

2088. SHRI MAHENDRA SINGH BHATI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of flights operated by the BSF planes in Rajasthan during 1994,1995, 1996; and
- (b) the details of the persons on board of these planes, the dates of journies and the purpose of travelling etc?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAQBOOL DAR): (a) the requisite information is as follows -

1	994	-	44
1	995	-	39
1	996	-	11
(upto June. 1996)		

(b) The aircrafts available with the Border Security Force are utilised for opeational requirements of the Central Para Military Forces. These aircrafts are also used for official commitments of Ministers and Officials in the Ministry of Home Affairs. At times, these aircrafts are also made available to other Ministers/VIPs for